

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.135 (H)
TO BE ANSWERED ON 25th APRIL, 2016

IMPORT OF WHEAT

135 (H). SHRI UDAY PRATAP SINGH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the total quantity and value of wheat imported in the country during the year 2015-16;
- whether the quality of imported wheat is better in comparison to the domestic wheat produced;
- if so, the details thereof;
- whether the Government is considering to frame any policy to discontinue import of wheat; and
- if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) The total quantity and value of wheat imported in the country during the year 2015-16 (Upto February) is given as under:-

YEAR	UNIT	QTY	VAL(US \$)
2015-16 (APR TO FEB)*	TON	513417	134356509

Source: DGCI&S /*Provisional

(b)&(c) Imported wheat is required to comply with the domestic standards applicable in the country from time to time. There are several factors apart from quality which may result into deciding upon the import decision by an importer of any agri commodity.

(d) & (e) Under the Foreign Trade Policy, import of wheat is allowed and is subject to an import duty of 25% w.e.f. 19.10.2015. The Government takes a call on the calibration of import duty from time to time depending upon the requirements of time, after appropriate inter-ministerial consultations.
